

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 112
ANSWERED ON FRIDAY THE 15th DECEMBER, 2017
AGRAHAYANA 24, 1939 (SAKA)**

CORPORATE SOCIAL RESPONSIBILITY

QUESTION

**112. DR. BHAGIRATH PRASAD:
SHRIMATI KAMLA DEVI PAATLE:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) the number of companies registered in the country;**
- (b) whether the Government has made any assessment regarding fulfillment of Corporate Social Responsibility (CSR) by the public and private sector companies and if so, the details thereof;**
- (c) whether it has been made mandatory for all public and private sector companies to spend a minimum two percent of their average net profit under CSR and if so, the details of provisions under CSR and the funds generated during the last three years;**
- (d) the details of number of companies found defaulters in this regard and the steps taken by the Government thereon; and**
- (e) whether the Government proposes to introduce new criteria for CSR and if so, the details thereof along with the details of the works including the developmental works done/proposed/to be done by companies under CSR during each of the last three years and the current year, State/year-wise?**

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE
AND CORPORATE AFFAIRS**

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(SHRI P. P. Chaudhary)

(श्री पी. पी. चौधरी)

(a) : The number of companies which have been registered under the Companies Act till 30.11.2017 is 17,11,806 (Seventeen lakhs eleven thousand eight hundred and six only).

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-2-

(b)&(c) : Section 135 of the Companies Act, 2013 ('The Act'), which was commenced with effect from financial year 2014-15, requires every company, including public sector companies, above the specified threshold to spend at least two per cent of the average net profits earned during three immediately preceding financial years on Corporate Social Responsibility (CSR). The Act, provides that in case a company fails to spend the specified amount, the Board would specify the specific reasons for not spending the amount in its Board's Report. Data for CSR has been compiled for filings made by companies upto 31.03.2017 in MCA21 system, which will be for the years 2014 -2015 and 2015 – 2016 only. The expenditure made by companies on CSR is as summarized in the Table below:-

CSR Expenditure during 2014-15 and 2015-16

Sl. No.	Company Type	Financial Year 2014-15		Financial Year 2015-16	
		No. of companies which have reported any CSR expenditure	Actual CSR expenditure (in Rs. Crore)	No. of companies which have reported any CSR expenditure	Actual CSR expenditure (in Rs. Crore)
1.	PSUs	203	2671.92	237	4159.57
2.	Private Sector Companies	5667	6881.80	7746	9465.67

	Total	5870	9553.72	7983	13625.25
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(d) : Ministry of Corporate Affairs has accorded permission for penal action under section 134(8) of the Act for 187 companies for the financial year 2014 - 15 for violation of the CSR provisions.

(e) : Government does not propose to introduce new criteria for CSR. States/UTs-wise CSR expenditure and development sector -wise CSR spend by companies which have reported any CSR expenditure are at Annexure I and Annexure II respectively.

Annexure -I**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARED QUESTION NO. 112
STATE/UT-WISE CSR EXPENDITURE DURING FY 2014-15 AND FY 2015-16**

CSR Expenditure (In Rs. Crores)			
Sl. No.	State/ UT	2014-15	2015-16
1	Andaman and Nicobar Islands	0.29	0.54
2	Andhra Pradesh	403.91	1195.80
3	Arunachal Pradesh	11.03	1.22
4	Assam	133.07	160.39
5	Bihar	36.20	107.51
6	Chandigarh	1.73	5.08
7	Chhattisgarh	158.31	233.57
8	Dadra Nagar Haveli	2.54	11.84
9	Daman Diu	20.05	2.09
10	Delhi	210.77	443.74
11	Goa	26.60	27.07
12	Gujarat	295.35	535.03
13	Haryana	175.99	357.40
14	Himachal Pradesh	9.30	51.47
15	Jammu And Kashmir	35.61	102.84
16	Jharkhand	75.64	115.22
17	Karnataka	382.61	701.14
18	Kerala	62.45	125.43
19	Lakshadweep	0.00	0.30
20	Madhya Pradesh	136.73	169.38
21	Maharashtra	1369.22	1787.35
22	Manipur	1.57	5.80
23	Meghalaya	3.52	3.81
24	Mizoram	1.03	1.08
25	Nagaland	1.11	0.95
26	Odisha	249.50	597.97
27	Pondicherry	1.81	6.11
28	Punjab	53.71	67.43
29	Rajasthan	271.36	459.81
30	Sikkim	1.03	1.87
31	Tamil Nadu	498.73	589.23
32	Telangana	94.87	238.35
33	Tripura	1.16	1.47
34	Uttar Pradesh	138.45	406.04
35	Uttarakhand	69.99	64.29
36	West Bengal	178.54	396.88

37	Not Elsewhere Classified/Not Mentioned*	164.61	276.43
38	Pan India*	4275.33	4373.31
	Grand Total	9553.72	13625.25

*** Companies either did not specify the names of States or indicated more than one State where projects were undertaken.**

ANNEXURE - II**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARED QUESTION NO. 112
DEVELOPMENT SECTOR WISE CSR EXPENDITURE FOR FY 2014-15 AND FY 2015-16**

CSR Expenditure (In Rs. Crores)			
S. No.	Sectors	2014-15	2015-16
1	Health/ Eradicating Hunger/ Poverty and malnutrition/ Safe drinking water / Sanitation	2379.72	4294.68
2	Education/ Differently Abled/ Livelihood	3015.26	4647.67
3	Rural Development Projects	1031.00	1327.27
4	Environment/ Animal Welfare/ Conservation of resources	811.85	894.88
5	Swachh Bharat Kosh	94.57	321.03
6	Any other fund	272.31	319.50
7	Gender equality / Women empowerment / Old age homes / Reducing inequalities	171.93	322.88
8	Prime Minister's National Relief Fund	210.69	203.29
9	Encouraging Sports	53.34	133.39
10	Heritage, Art and Culture	113.12	114.11
11	Slum Area Development	101.05	10.54
12	Clean Ganga Fund	4.64	18.03
13	Other Sectors (Technology Incubator and benefits to armed forces, admin overheads and others*)	1294.24	1017.98
	Total (In Rs. Crore)	9553.72	13625.25
	Number of Companies**	5870	7983

* not specified

**no. of companies which have reported any CSR expenditure.
